

**GOVERNMENT OF INDIA**  
**MINISTRY OF HOME AFFAIRS**  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 2176**

**TO BE ANSWERED ON THE 31<sup>ST</sup> JULY, 2018/SHRAVANA 9, 1940 (SAKA)**

**FUNDS FOR REHABILITATION DUE TO FLOOD AND EROSION**

**2176. SHRI BADRUDDIN AJMAL:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) the total funds allocated and utilised for rehabilitation due to flood and erosion in the North East States including Assam during each of the last five years and the current year;**

**(b) whether the Government has any data regarding loss of lives and properties due to flood and erosion during the last three years in Assam;**

**(c) if so, the details thereof;**

**(d) whether the Government would consider the request/demand for declaration of flood and erosion of Assam as national calamity in the light of the fact that it creates disaster every year in the State; and**

**(e) if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI KIREN RIJIJU)**

**(a) As per the National Disaster Management Policy, the primary responsibility for disaster management rests with the States. The rehabilitation of people due to flood and erosion in the North East States is required to be undertaken by the concerned State Government from its own resources. This Ministry does not centrally maintain details of fund allocated and utilized for rehabilitation, since it comes under the purview of State concerned.**

**However, the Central Government supports the Plan Scheme Flood Management Programme (FMP), which is implemented by the State Water**

**Resources Departments. It provide central assistance to States for works related to river management, anti-erosion, restoration of damaged flood management works, anti sea erosion and control to reduce the adverse impact of floods and erosion control works in the country including the State of Assam. Under FMP, a total of 259 projects in eight North Eastern States were approved in XI and XII Plan and central assistance of Rs. 1560 crore has been released till date.**

**(b) & (c) The details of the losses due to floods & erosion reported by the State Government of Assam during the last three years and current year are given as under:**

<b>Year</b>	<b>No. of human live lost</b>	<b>No. livestock lost</b>	<b>No. of houses / huts damaged</b>	<b>Cropped area affect-ed (in lakh ha.)</b>
<b>2015-16</b>	<b>66</b>	<b>2,488</b>	<b>61,434</b>	<b>2.86</b>
<b>2016-17</b>	<b>115</b>	<b>3,191</b>	<b>66,887</b>	<b>2.82</b>
<b>2017-18</b>	<b>160</b>	<b>2763</b>	<b>111070</b>	<b>2.80</b>
<b>2018-19</b>	<b>34</b>	<b>24</b>	<b>5037</b>	<b>0.13</b>

**(d) & (e) With regard to declaring a calamity including floods & erosion as a 'National Calamity, it is informed that the existing guidelines of State Disaster Response Fund (SDRF)/ National Disaster Response Fund (NDRF), do not contemplate declaring a disaster as a 'National Calamity'. However, in the event of calamity of a 'severe nature', financial assistance towards the notified natural calamities including flood is met from the SDRF which is further supplemented from NDRF in accordance with the established procedure.**